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F. No. K-13022/01/2023-US.II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road, New Delhi-110 011, dated 31st January, 2024.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Arun Kumar Rai, to be a Judge of the Jharkhand High Court with effect from the date he assumes charge of his office.

(Narayan Prasad) 3

Deputy Secretary to the Government of India

Tele: 2307 2149

To

The Manager, Government of India Press, Minto Road, New Delhi. No. No. K-13022/01/2023-US.II

Dated:31.01.2024

Copy to:-

- 1 Shri Arun Kumar Rai, Judicial Officer through the Registrar General, Jharkhand High Court, Ranchi.
- 2 The Secretary to Governor, Jharkhand, Ranchi.
- 3 The Secretary to Chief Minister, Jharkhand, Ranchi
- 4 The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
- 5 The Chief Secretary, Government of Jharkhand, Ranchi.
- 6 The Registrar General, Jharkhand High Court, Ranchi.
- 7 The Accountant General, Jharkhand, Ranchi.
- 8 The President's Secretariat, (CA.II Section), President Sectt. New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, South Block, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 11 PS to MoS, L&J (I/C)/ PPS to Secretary (Justice).

12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

(Prem Chand)

Under Secretary (Appointments-I)

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